

cost of Rs. 618.14 (1996-97:RE)/quintal for FCI, after taking into account procurement incidentals and cost of distribution. The average C & F cost of imported wheat at Indian ports works out to Rs. 622/- per quintal.

(c) and (d) No, Sir. As per estimates, the production of wheat is likely to be 64.66 million tonnes in the crop year 1996-97 as compared to 62.62 million in 1995-96 crop year.

[English]

Welfare Scheme for SC/ST

4731. SHRI SHYAM LAL BANSHIWAL : Will the Minister of WELFARE be pleased to state:

(a) whether the State Government of Rajasthan has

sent a proposal asking for financial assistance for a Welfare scheme for the Scheduled Castes and Scheduled Tribes;

(b) if so, the details thereof;

(c) the response of the Central Government thereto ; and

(d) the assistance given for the Welfare of SCs/STs during the last three years to the State?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) Based on the proposals received from State Government of Rajasthan, the Ministry of Welfare releases financial assistance for implementing various welfare schemes for Scheduled Castes and Scheduled Tribes.

(b) to (d) Statement is enclosed.

Statement

The financial assistance provided to the State Govt. of Rajasthan under various Central and Centrally Sponsored Schemes for SCs & STs during the last three years

S.No.	Name of the Scheme	Amount of Central Assistance Released		
		1994-95	1995-96	1996-97
1.	Centrally Sponsored Schemes of SC Boys Hostel	7.58	220.01	143.96
2.	Centrally Sponsored Scheme of SC Girls Hostel.	-	12.78	-
3.	Centrally Sponsored Scheme of Book Banks for SC/ST	15.00	9.97	-
4.	Upgradation of Merit for SC/ST	8.33	-	0.94
5.	National Scheme of Liberation & Rehabilitation of Scavengers & their dependents	-	686.00	1024.00
6.	Scheme of Coaching & Allied for SC/ST	4.60	-	31.58
7.	Special Central Assistance to special component plan.	887.37	1828.26	1619.91
8.	Share Capital of State Scheduled Castes Development Corporations	9.80	74.95	54.99
9.	Centrally Sponsored Scheme for Post Matric Scholarship of SC/ST students.	311.68	665.40	934.75
10.	Centrally Sponsored Scheme for implementation of Protection of Civil Rights Act, 1995 and SC/ST (Prevention of Atrocities) Act, 1989.	39.88	57.50	83.60
11.	Centrally Sponsored Scheme of Pre-Matric Scholarship for children of those engaged in unclean occupations.	37.77	63.82	115.19
12.	Educational Complex	48.19	20.64	18.78
13.	Special Central Assistance of TSP	2202.79	2819.04	2467.32
14.	Grant under Article 275(1)	600.00	600.00	600.00
15.	Grant-in-aid to State Tribal Dev. Corporations	30.00	-	50.00
16.	ST Girls Hostels	-	66.74	33.37
17.	Research & Training	6.14	7.93	5.66
18.	Ashram Schools for STs	24.50	-	-
19.	NGO	11.37	10.79	-
20.	Central Sector Scheme of Special educational development programme for SC Girls belonging very low literacy levels.	-	-	5.65